

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00257/2019

Wednesday, this the 10th day of July, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Sreevisakh Jayan, aged 30 years
S/o Jayakumar R.
Postal Assistant, Thiruvalla Division,
Kerala Circle-689 001.
Residing at Sreerangam,
Thazhamel, Anchal P.O.,
Kollam-691 306.

Applicant

(Advocate: Mr. P.Mohandas-Not present)

versus

1. Union of India represented by
Secretary & Director General
Department of Posts, Dak Bhavan
New Delhi-110 001.
2. The Chief Post Master General
Kerala Circle
Thiruvananthapuram-695 003.
3. The Superintendent of Post offices
Thiruvalla Postal Division,
Thiruvalla-689 001.
4. The Superintendent of Post offices
Pathanamthitta Postal Division
Pathanamthitta-689 645.

Respondents

(Advocate: Mr.N.Anilkumar, SCGSC)

The OA having been heard on 10th July, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

None present for the applicant.

2. The personal affidavit which has been filed by the 2nd respondent as per our direction, has been examined. Various operational difficulties are mentioned in relieving officers whose transfer has been approved. Further, the affidavit also avers, *“The applicant in the instant OA is placed at Sl.No.13 of the approved 14 transfer and in all probability, the official could be relieved by 31st October, 2019”*. Based on this undertaking that the official will be relieved by 31st October, 2019, the OA is disposed of.

**(Ashish Kalia)
Judicial Member**

aa.

**(E.K.Bharat Bhushan)
Administrative Member**

Annexures filed by the applicant:

Annexure A1: Copy of the Memo No.36-R38/adj/DR/2018 dated 11.1.2019 issued by the Assistant Post Master General for the 2nd respondent.

Annexure A2: Copy of the letter No.F.No.141-141/2013-SPB-II dated 31.7.2018 issued by the 1st respondent.

Annexure A3: Copy of the Memo No.B/39/TFR/V dated 20.3.2019 issued to the applicant by the 4th respondent.

Annexure A4: Copy of the representation by the applicant dated 20.3.2019 submitted before the 3rd respondent.

Annexure A5: Copy of the order of this Tribunal in OA No.180/00090/2019 dated 12.3.2019.

Annexure A6: Copy of the relieving memo No.BB/43/2019 dated 30.3.2019.

Annexures filed by the respondents:

Annexure R1: Copy of notification issued vide Rectt/4-3/2011/II dated 11.8.2012.

Annexure R2: Copy of letter No.141-141/2013-SPB II dated 17.1.2019.